

( Private & Confidential )

**Report on Connected Lendings**

**RBI - DSB - RETURN VI**

---

<b>Reporting Institution</b>	IDBI Bank Ltd		
<b>Address</b>	IDBI Tower, WTC complex, Cuffe Parade Mumbai 400 005		
<b>For the Quarter Ended</b>	31/03/2011		
<b>Date of Report</b>	01/04/2011	<b>Status</b>	Audited
<b>Validation Status</b>	Entered Data		

**Section A****Credits/ Exposure to Subsidiaries & Associates**

(Amount in Rs. Lakh)

Sr. No.	Name of bank's subsidiary/ associate compan	Amount of bank's Equity Investment in the company	% of bank holding in its equity	Type of exposure/s	Amount/s of exposure/s *	Amount outstanding	Asset classification (a)	provision held if any (b)

## Section B

### Credits/ Exposure to significant shareholders @ and/or their "Interests/Related Firms"

(Amount in Rs. Lakh)

Sr. No.	Name of assisted shareholder or share holder interested enterprise	Nature of interest	Type of exposure/s	Amount/s of exposure/s *	Terms of credit /exposure	Value of securities / collateral	Asset classification (a)	provision held if any (b)

#### Notes :

@ Significant shareholder is defined as a corporate or individual which/who individually or a controller of a group of shareholders holds 5% more of share capital or exercises 5% or more voting power

\* For type of exposure, report under the head of

( a ) Loans & Advances

( b ) Investment in Equity

( c ) Investment in debt paper of the company

( d ) Receivables for funded exposures:

For contingent or non-funded exposures, report as under:

I) Guarantees (financial)

ii) Guarantees (non-financial)

iii) Letters of credit

iv) Underwriting commitment

v) Other

**Section C****Credits/Exposures to Directors, \$ Managers, # and their interest****Part A Directors and Managers @****(Amount in Rs. Lakh)**

Sr. No.	Name of assisted Director / Manager or enterprise of their interest	Type of bank's exposure/s *	Amount of bank's exposure/s *	Terms of credit /exposure		Value of securities / collateral	Asset classification (a)	Provision if any held (b)

**Part B Their Interested enterprises****(Amount in Rs. Lakh)**

Sr. No.	Name of assisted Director / Manager or enterprise of their interest	Name of interested director or Manager	Nature of interest	Type of bank's exposure/s *	Amount of bank's exposure/s *	Terms of credit	Value of securities / collateral	Asset classification (a)	Provision if any held (b)

**Notes :**

- @ Exclude loans/credits to directors exempted under Section 20 of B.R. Act and to Managers granted under the bank's staff loan schemes
- \$ Directors are members of Board of Directors ( or local Boards/Advisory committees, if any.)
- # Managers include Chief executive officer and members of the (executive) management team (Senior executives or top management I.e. those in charge of functions and territories).
- \* As explained in footnote under Section B

Authorized Reporting Official:	Countersigned By:
Signature	
Name	
Designation	
Place	Date 01/04/2011